

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

13.03.2019

M.A./260/593/2015 SUBHADRA MOHAPATRA

O.A./260/189/2015 -V/S-

FOR TIME TO COMPLY ORDER D/O POST

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr. S. Barik

FOR RESPONDENTS(S) Adv.: Mr. P. K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with. Ld. Counsel for the respondents is also agreed.</p> <p>Therefore, MA No. 593/2015 is disposed of accordingly.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p>







